

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 109**

**CP (IB) No. 285/Chd/Hry/2023**

**IN THE MATTER OF:-**

Abhay Trading Company

...Petitioner

Versus

Ask Home Furnishing Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016**

**Order delivered on 21.03.2024**

**CORAM:**

**SH. SUBRATA KUMAR DASH  
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR  
MEMBER (JUDICIAL)**

**PRESENT:**

**For the petitioner** : Mr. Ribhav Singla, Advocate

**For the respondent** : Mr. Abhijeet Gupta, Advocate

**ORDER**

Affidavit of service has been filed vide Diary No.03647/2 dated 04.01.2024. The same is taken on record. A date is requested by Id. counsel for the respondent for filing the reply. Let the same be filed within two weeks with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed within one week thereafter with a copy in advance to the copy opposite. In the meantime, Id. counsel for the parties are directed to file short written submissions if any, at least one week before the next date of hearing by exchanging copies with each other. Let the matter be listed for arguments on 20.05.2024.

Sd/-  
**(SUBRATA KUMAR DASH)**  
**MEMBER (TECHNICAL)**  
Tanvi

Sd/-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (JUDICIAL)**